## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

WP(Crl) No. 59/2019 CrlM No. 1141/2019

Bahar Ahmed

...Petitioner(s)

Through: - Mr. Jagmohan Singh, Advocate

V/S

State of Jammu and Kashmir and others

...Respondent(s)

Through :- Mr. Jamrodh Singh, GA

Coram:

HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

## ORDER

Learned counsel for the respondents seeks and is granted time to produce the record by the next date.

List on 14.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 06.05.2020 Tarun